

(2023) 05 TDSAT CK 0018

Telecom Disputes Settlement And Appellate Tribunal

Case No: Broadcasting Petition No. 53 Of 2015

India Cable Net
Company Ltd

APPELLANT

Vs

Star India Pvt Ltd

RESPONDENT

Date of Decision: May 10, 2023

Hon'ble Judges: Ram Krishna Gautam, Member

Bench: Single Bench

Advocate: Aryan Yashraj, Srishti Kumar

Judgement

- 1.Â Learned Counsel for both side are present. Both sides are requesting for time, for filing written submissions. These Petitions of old year 2015 and are to be decided, at an earliest.
2. Hence, learned Counsels for both side should take note of it.
3. Let written submissions, if any, by both side, after exchange in between, be filed, positively within four weeks.
4. List the matter on 09.08.2023 â€”for final hearingâ€™™.